

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 19/04/2016

PROCEEDINGS

Judiciary - General Transfers of Munsiff-Magistrates- Orders issued.

ORDER NO. B1(A)- 61 / 2016

As part of the General Transfers, 2016 of the Munsiff- Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I Sl. No	II Name and Designation	III Post	IV Charge of column II to be handed over to	V Charge to be taken from
1	Shri Vishnu K. JMFC-II, Thiruvananthapuram	Principal Munsiff, Kollam	JMFC-V, Thiruvananthapuram	Addl.Munsiff, Kollam
2	Shri Anilkumar S.K. Munsiff, Kodungallur	Prl. Munsiff, Cherthala	JMFC, Kodungallur	Addl.Munsiff, Cherthala
3	Shri Binu P.S., Principal Munsiff, Neyyattinkkara	JMFC-I, Kollam	Smt. Manju S.P. (Sl.No.)	CJM, Kollam
4	Smt Aaj Sudarshan, Munsiff, Pala	JMFC-II, Ernakulam	JMFC, Ettumanoor	JMFC-III(Mobile Court), Ernakulam
5	Shri Joseph P.S., Principal Munsiff, Palakkad	JMFC-II, Thiruvananthapuram	Shri Rajesh K. (Sl.No.7)	JMFC-V, Thiruvananthapuram
6	Shri K.P. Joy, Principal Munsiff, Irinjalakuda	Munsiff, Perumbavoor	Addl.Munsiff, Irinjalakuda	Temp. JMFC, Kuruppampady
7	Shri Rajesh K., Addl. Munsiff, Palakkad	Prl. Munsiff, Palakkad	Shri Shyjal M.P. (Sl.No.30)	Shri Joseph P.S. (Sl.No.5)
8	Shri Rajesh R. JMFC, Varkala	JMFC-II, Kollam	JMFC-II, Attingal	CJM, Kollam
9	Smt Fathima Beevi A. JMFC, Kayamkulam	JMFC, Karunagapally	JMFC-I, Mavelikkara	CJM, Kollam
10	Smt. Jaya Prabhu Munsiff, Adoor	Prl.Munsiff, Irinjalakuda	JMFC, Adoor	Addl.Munsiff, Irinjalakuda



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I	II	III	IV	V
11	Shri. Reno Francis Xavier T. Prl.Munsiff, Cherthala	JMFC-I, Aluva	Addl.Munsiff, Cherthala	JMFC-II, Aluva
12	Shri. Asharaf A.M. Munsiff, Alathur	JMFC-I, Thrissur	JMFC, Alathur	JMFC-III, Thrissur
13	Shri. Deepu C. JMFC, Karunagappally	JMFC, Kayamkulam	CJM, Kollam	JMFC-I, Mavelikkara
14	Smt. Nishi P.S. JMFC, Malappuram	JMFC, Kunnamangalam on 01-06-2016	Shri Satheesan T. (Sl.No.59)	JMFC-I, Kozhikode
15	Shri. Baiju T.D., Nyayadhikari, Gram Nyayalaya Parassala	Temp. JMFC-III, Kollam	JMFC-III, Neyyattinkara	CJM, Kollam
16	Shri Suresh Kumar R.,PrI Munsiff, Thiruvananthapuram	Munsiff, Kottarakkara	Smt.Laijumol Sheriff (Sl.No.44)	Munsiff Punalur
17	Shri Vidyadharan K., JMFC, Payyannur	JMFC-I, Pathanamthitta	JMFC, Thaliparamba	JMFC-II, Pathanamthita
18	Shri Unnikrishnan V.K., JMFC-II (Forest Offences), Manjeri	JMFC-II, Hosdurg	JMFC-I, Majeri	JMFC-I, Hosdurg
19	Shri. Subramanian Namboothiri V.K, Munsiff, Chavakkad	JMFC, Koothuparamba	JMFC, Chavakkad	JMFC, Mattannur
20	Shri Suraj S., JMFC, Thalassery	JMFC, Chalakudy	Addl.CJM, Thalassery	JMFC, Irinjalakuda
21	Shri Sirajudheen P.A., JMFC- I, Aluva	Munsiff, Chalakkudy	JMFC-II, Aluva	JMFC, Irinjalakuda
22	Sri Krishnakumar K. JMFC-I, Kannur	Addl Munsiff, Kozhikode- II	JMFC-III, Kannur	Prl.Munsiff, Kozhikode- II
23	Smt.Sini S. R. JMFC-I, Alappuzha	Munsiff, Adoor	JMFC-II(Mobile Court), Alappuzha	JMFC, Adoor
24	Shri.S. Sudheeshkumar Munsiff, Punalur	Prl.Munsiff Ernakulam	JMFC-I, Punalur	Addl.Munsiff(RCC), Ernakulam
25	Smt Manju V. JMFC-II, Kanjirapally	JMFC, Perumbavoor	JMFC-I, Kanjirapally	Temp. JMFC, Kuruppampady



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I	II	III	IV	V
26	Smt.Viveeja Raveendran, Munsiff, Kottarakkara	JMFC-II, Mavelikkara	(on M.L)	JMFC-I, Mavelikkara
27	Shri. Shibu Daniel, JMFC-II, Thamarassery	Temp. JMFC- IX, Ernakulam at Kunnumpuram	JMFC-I, Thamarassery	Temp.JMFC, Kakkanad
28	Smt.Jalajarani.M.T. JMFC, Koothuparamba	JMFC, Vadakara	JMFC, Mattannur	JMFC, Koyilandi
29	Shri Ganesh M.K. Principal Munsiff, Ernakulam	JMFC-II, Thrissur	Addl.Munsiff(RCC), Ernakulam	JMFC-III, Thrissur
30	Shri Shyjal M.P, Prl Munsiff, Kannur	Addl.Munsiff, Palakkad	Addl.Munsiff, Kannur	Shri Rajesh K. (SI.No.7)
31	Shri Pradeep.P, Addl Munsiff, Kozhikode-II	JMFC-I, Kannur	Pril. Munsiff, Kozhikode-II	JMFC-III, Kannur
32	Smt Beveena Nath K.S, JMFC-I Kollam	JMFC, Ambalappuzha	CJM, Kollam	JMFC-II(Mobile COurt), Alappuzha
33	Smt Sreeja.V, JMFC, Tirur	Addl.Munsiff-III, Thrissur	JMFC, Parappanangadi	Prl.Munsiff, Thrissur
34	Shri Antony M.C, JMFC, Nadapuram	Pril. Munsiff, Kannur	JMFC, Perambra	Addl.Munsiff, Kannur
35	Shri Suresh P.M JMFC-II, Hosdurg	Munsiff, Chavakkad	JMFC-I, Hosdurg	JMFC, Chavakkad
36	Shri Biju V.G , Munsiff, Tirur	Temp.JMFC for NI Act cases, Kozhikode	JMFC, Parappanangadi	JMFC-I, Kozhikode
37	Shri Hareesh.G, Munsiff-Magistrate, Erattupetta	Munsiff, Punalur	JMFC-I, Kanjirappally	JMFC-I, Punalur
38	Shri Noushadali .K, JMFC, Mananthavady	JMFC-II (Mobile Court), Kozhikode	Munsiff-Magistrate, Mananthavady	JMFC-V, Kozhikode
39	Smt Prasanna.K, Addl Munsiff-II, Thiruvananthapuram	Temp.JMFC, Chavara	Smt. Lajumol Sheriff(SI.No.44)	CJM, Kollam
40	Shri Johnson M.I, Munsiff,Perumbavoor	Munsiff, Kodungallur	Temp.JMFC, Kuruppampady	JMFC, Kodungallur



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I	II	III	IV	V
41	Shri Santhosh.K Venu, JMFC-II, Ernakulam	JMFC, Perinthalmanna	JMFC-III(Mobile Court), Ernakulam	Shri Satheesan T. (SI.No.59)
42	Smt Ambily C.S , Addl Munsiff -I, Neyyattinkara	Addl.Munsiff-I, Ernakulam	Smt.Manju S.P. (SI.No.68)	Addl.Munsif(RCC), Ernakulam
43	Smt Anju Meera Birla JMFC-I, Kochi	Munsiff, Alathur	JMFC-II, Kochi	JMFC, Alathur
44	Smt.Laijumol Sherif, Addl.Munsiff-I, Thiruvananthapuram	Pri.Munsiff, Thiruvananthapuram	Shri George Joseph (SI.No.56)	Shri R.Sureshkumar (SI.No.16)
45	Shri Anup A.B JMFC, Chittur	Temp. JMFC, Kothamangalam	JMFC-III, Palakkad	JMFC, Kothamangalam
46	Sri Sanjaikumar V.K, JMFC-I Attingal	JFCM-I, Alappuzha	JMFC-II, Attingal	JMFC-II(Mobile Court), Alappuzha
47	Shri Nobel D.S JMFC-III, Thiruvananthapuram	JMFC-I, Kochi	JMFC-V, Thiruvananthapuram	JMFC-II, Kochi
48	Shri Ranjith.E , JMFC, Kasaragod	JMFC-II, Kannur	JMFC-I, Hosdurg	JMFC-III, Kannur
49	Smt Leena Rasheed JMFC Chalakudy	Temp.JMFC, Angamaly	JMFC, Irinjalakuda	Temp. JMFC, Kalady
50	Shri Varun K.S. Munsiff-Magistrate, Sulthanbathery	JMFC-II (Forest offences), Manjeri	JMFC, Sulthan Bathery	JMFC-I, Majeri
51	Smt Suja K.M, JMFC, North Paravur	Munsiff, Ettumanoor	Temp.JMFC, N.Paravur	JMFC, Ettumanoor
52	Shri Devan .K Menon Munsiff-Magistrate Sasthamcottah	Munsiff, Pala	Temp.JMFC, Sasthamcottah	JMFC, Ettumanoor
53	Smt.Priyanka S., JMFC-II, Mavelikkara	JMFC, Haripad	JMFC-I, Mavelikkara	Munsiff-Magistrate, Haripad
54	Smt.P.D.Jyothi, JMFC-II, Kollam	Munsiff-Magistrate, Sasthamcottah	CJM, Kollam	Temp.JMFC, Sasthamcottah
55	Shri. K.K. Ashok, JMFC, Vadakara	JMFC-II, Kanjirapilly	JMFC, Koyilandi	JMFC-I, Kanjirappally



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I	II	III	IV	V
56	Shri George Joseph, Temp.JMFC, Kothamangalam	Addl.Munsiff-I, Thiruvananthapuram	JMFC, Kothamangalam	Smt. Lajumol Sheriff(SI.No.44)
57	Shri Harikumar T.G., Temp.JMFC, Chavara	Addl.Munsiff-II, Thiruvananthapuram	CJM, Kollam	Smt. Lajumol Sheriff(SI.No.44)
58	Shri V. J. Alexander, Temp. JMFC (NI Act cases), Kozhikode	JMFC, Tirur	JMFC-I, Kozhikode	JMFC, Parappanangadi
59	Shri Satheesan T, JMFC, Perinthalmanna	JMFC, Malappuram on 25-05-2016	Shri Santhosh K.Venu (SI.No.41)	Smt. Nishi P.S. (SI.No.14)
60	Shri Nazeeb A. Abdul Razak, Munsiff, Ettumanoor	JMFC-I, Attingal	JMFC, Ettumanoor	JMFC-II, Attingal
61	Shri Haridasan E.N., JMFC-I, Pathanamthitta	JMFC, Payyannur	JMFC-II, Pathanamthitta	JMFC, Thaliparamba
62	Shri Mohan George, JMFC, Perumbavoor	JMFC, Chittur	Temp. JMFC, Kuruppampady	JMFC-III, Palakkad
63	Shri .S Satheesh Kumar, Temp.JMFC-IX, Ernakulam at Kunnumpuram	JMFC-III, Thiruvananthapuram	Temp. JMFC, Kakkanad	JMFC-V, Thiruvananthapuram
64	Smt.Bini K.S., Addl.Munsiff-I, Ernakulam	Munsiff, Tirur	Addl.Musiff(RCC), Ernakulam	JMFC, Parappangadi
65	Shri Rajamohan L., Addl.Munsiff-III, Thrissur	JMFC-II, Thamarassery	Prl. Munsiff, Thrissur	JMFC-I, Thamarassery
66	Shri Madhu J., JMFC-I, Ernakulam	JMFC, Varkala	JMFC-III(Mobile Court), Ernakulam	JMFC-II, Attingal
67	Shri T.Jayakumar, Temp.JMFC, Angamaly	JMFC-I, Ernakulam	Temp. JMFC, Kalady	JMFC-III(Mobile Court), Ernakulam
68	Smt Manju S.P., Addl.Munsiff-I, Neyyattinkara	Prl. Munsiff, Neyyattinkara	Shri V.R. Balakrishnan Nair (SI.No.71)	Shri Binu P.S. (SI.No.3)
69	Shri Titus D., Addl.Munsiff-II, Ernakulam	Munsiff-Magistrate, Erattupetta	Addl.Munsiff(RCC), Ernakulam	JMFC-I, Kanjirappally



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I	II	III	IV	V
70	Shri Lenin Das K.K., JMFC-II, Kannur	Munsiff-Magistrate, Sulthanbatherry	JMFC-III, Kannur	JMFC, Sulthan Bathery
71	Shri V.R.Balakrishnan Nair, Munsiff, Chalakkudy	Addl. Munsiff-I, Neyyattinkara	JMFC, Irnijalakuda	Smt. Manju S.P. (SI.No.68)
72	Shri Ajesh M.R., JMFC-II, Thrissur	JMFC, Thalassery	JMFC-III, Thrissur	Addl.CJM, Thalassery
73	Shri Antony Savio, JMFC, Ambalappuzha	JMFC-II, Neyyattinkara	JMFC-II(Mobile Court), Alappuzha	JMFC-III, Neyyattinkara
74	Smt.Sreeja D.K., JMFC-II, Mobile Court, Kozhikode	JMFC, Nadapuram	JMFC-V, Kozhikode	JMFC, Perambra

All Officers except SI.No.22, 30, 33, 42, 56, 57 & 71 are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.

The officers will handover their additional charges also. The Munsiffs who are conferred with magisterial powers and are directed to hand over charge of their office to the Vacation Officer, are further directed to hand over their magisterial powers to the Chief Judicial Magistrate concerned. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All officers transferred by these proceedings except at SI.No.14, 26 & 59 are directed to take charge in their new posts on 19-05-2016.

Smt. Viveeja Raveendran(SI.No.26) now on Maternity leave is directed to take charge in the new station after the expiry of the leave granted.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence



(By Order)

(Signature)
W. Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(74 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,

Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.